

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. \*423**  
TO BE ANSWERED ON 31.03.2023

**SWADHARGREH SCHEME**

\*423. DR. SUBHASH RAMRAO BHAMRE:  
SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is implementing SwadharGreh Scheme (SGS);
- (b) if so, whether the Government has achieved the objectives for which the scheme has been launched, if so, the details thereof; along with the challenges being faced by the Government to overcome the difficulties in the implementation of the scheme;
- (c) whether the number of SwadharGreh sanctioned so far are sufficient to meet the growing needs of destitute women in the country and if not, the further plan of the Government to give a boost to the scheme;
- (d) whether State Level Monitoring Committee have been set up and meetings have been conducted as per guidelines in all States/UTs, if so, the number of meetings conducted since the launch of the scheme; State-wise; and
- (e) whether there is any complaint/grievance redressal mechanism under SGS and if so, the number of complaints received and disposed off since inception of the scheme?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) A Statement is laid on the Table of the House.

\*\*\*\*\*

**STATEMENT REFERRED TO REPLY TO PARTS (A) TO (E) OF LOK SABHA STARRED QUESTION NO. \*423 FOR ANSWER ON 31.03.2023 REGARDING SWADHARGREH SCHEME ASKED BY DR. SUBHASH RAMRAO BHAMRE AND SHRI SUNIL DATTATRAY TATKARE, HON'BLE MEMBERS OF PARLIAMENT (LS).**

(a) to (c): The erstwhile SwadharGrehScheme for women in difficult circumstances and Ujjawala Home - for prevention of trafficking; under the newly approved Mission Shakti, have been merged and renamed as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for the women in distress situations and difficult circumstances. Shakti Sadan is a demand driven Centrally Sponsored Scheme under which projects are approved on the basis of local need and requirement of the States/UTs. Total 441 Shakti Sadans (347 SwadharGrehs and 94 Ujjawala Homes) are functional in the country. State/UT-wise list of Shakti Sadans is at **Annexure-I**.

(d) to (e) Under the Missions implemented by the Ministry namely, 'Mission Shakti', appropriate monitoring mechanisms are available at all levels of implementation i.e., at National, State and District levels. The national level Apex Committee headed by Secretary, WCD, the State Level Committee headed by Chief Secretary and overall implementation of scheme at District level by Committee headed by District Magistrate. The Ministry continuously monitors the progress of the implementation of all schemes through physical and virtual meetings with States/UTs, field visit by the officials of the Ministry and through digital mode and takes appropriate measures and issues advisories to States/UTs from time to time.

Further, Women Helpline under Mission Shakti envisages to provide 24 hours emergency and non-emergency response to women, both in public and private spaces by linking them with appropriate authority such as Police, One Stop Centre, Hospital, Legal Services etc. The helpline also supports women in distress with counseling services in addition to providing information about Women Welfare schemes and programmes across the country. The helpline is available for all women and girls including residents of Swadhar.

\*\*\*\*\*

Annexure with regard to reply to Parts (a) to (e) of Lok Sabha Starred Question No. \*423 for answer on 31.03.2023 regarding **SwadharGreh Scheme** asked by Dr.SubhashRamraoBhamre and Shri Sunil DattatrayTatkare, Hon'ble Members of Parliament (LS).

State/UT-wise number of Shakti Sadans

S. No	Name of State/UT	Shakti Sadans	
		(SwadharGreh)	(Ujjawala Home)
1.	Andaman & Nicobar Islands	1	0
2.	Andhra Pradesh	21	5
3.	Arunachal Pradesh	1	0
4.	Assam	17	19
5.	Chandigarh	1	0
6.	Chhattisgarh	2	2
7.	Delhi	2	0
8.	Goa	2	1
9.	Gujarat	6	0
10.	Himachal Pradesh	1	0
11.	Jammu & Kashmir	2	0
12.	Jharkhand	5	2
13.	Karnataka	51	14
14.	Kerala	7	2
15.	Madhya Pradesh	15	0
16.	Maharashtra	10	4
17.	Manipur	23	22
18.	Meghalaya	2	0
19.	Mizoram	11	1
20.	Nagaland	2	0
21.	Odisha	52	16
22.	Punjab	2	0
23.	Rajasthan	8	1
24.	Sikkim	1	0
25.	Tamil Nadu	35	0
26.	Telangana	18	2
27.	Tripura	3	0
28.	Uttar Pradesh	13	0
29.	Uttarakhand	0	2
30.	West Bengal	33	1
	<b>Total</b>	<b>347</b>	<b>94</b>

\*\*\*\*\*